

DIRECTORATE GENERAL OF FOREIGN TRADE
DES-VI (FOOD & MISC)

Meeting No.10/17 DT. 20.10.2016 for the licensing year 2016-17 to consider cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2015-20 pertaining to Food & Mics. Products under the Chairmanship of Sh. J V Patil, Addl. DGFT. Following members were present in the meeting.

S.No.	Name of the Officer	Designation	Department
1.	Sh. Karan Singh Sejwal	Dy. Indl. Adviser	MFPI
2.	Sh. S.K. Pandey	Asstt. Director	MSME (Food)
Officers in attendance			
2.	Sh. Yoginder Singh	DDG	DGFT
3.	Sh. Ratan Lal Meena	FTDO	DGFT

Decision taken in each case is enumerated below. Ad-hoc norms fixed in this meeting are valid for a period of 2 years reckoned from the date of ratification as per para 4.12(a)(vi) of Hand book of procedure (vol-1) 2015-20 updated as on 01.04.2015.

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1	372 Case No.:21/22/85-ALC3/2014	Party Name: CREATIVE GARMENTS PVT. LTD.,	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status:
	HQ File :01/85/050/00181/AM15/	RLA File :03/94/040/00713/AM15/	Lic.No./Date:0310791381 25.11.2014	Deferred
The Committee noted that the comments are awaited from MSME (Hosiery). The Committee decided to remind MSME (Hosiery) to expedite the comments. The case is deferred for 17.11.2016.				

2	373 Case No.:22/6/85-ALC3/2016	Party Name: FERRERO INDIA PVT.LTD,	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status:
	HQ File :01/85/050/00049/AM17/	RLA File :03/94/040/00011/AM17/	Lic.No/Date:0310804207 26.04.2016	Deferred
The Committee decided to seek comments from MFPI. The case is deferred for 17.11.2016.				

3	374 Case No.:23/6/85-ALC3/2016	Party Name:FERRERO INDIA PVT.LTD,	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status:
	HQ File :01/85/050/00050/AM17/	RLA File :03/94/040/00165/AM17/	Lic.No/Date:0310805006 30.05.2016	Deferred
The Committee decided to seek comments from MFPI. The case is deferred for 17.11.2016.				

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N.T. Road, New Delhi

4	375 Case No.:29/13/85-ALC3/2015	Party Name:RADHA KRISHNA IMPEX PRIVATE LIMITED,	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status:
	HQ File :01/85/050/00125/AM16/	RLA File :21/24/040/00001/AM16/	Lic.No/Date:2110001151 13.10.2015	Deferred
The Committee noted that MFPI vide their letter No. 4(13)/2015-DGFT dated 14.06.2016 has called for certain information from the firm which is awaited. The Committee decided to remind the firm to expedite the information. The case is deferred for 17.11.2016.				

Rup

5	376 Case No.:25/13/85-ALC3/2015	Party Name:JEWEL CONSUMER CARE PVT LTD	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status:
	HQ File :01/85/050/00121/AM16/	RLA File :34/24/040/00145/AM16/	Lic.No/Date:3410041481 01.09.2015	Deferred
The Committee noted that the revised comments are awaited from C&PC. The Committee decided to remind C&PC to expedite the revised comments. The case is deferred for 17.11.2016.				

Rup

6	377 Case No.:11/10/85-ALC3/2014	Party Name:PARAYIL EXPORTS	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
	HQ File :01/85/050/00089/AM15/	RLA File :10/24/040/00038/AM15/	Lic.No/Date:1010058701 06.08.2014	Deferred
The Committee noted that the information called for by MSME(Food) is awaited from the firm. The Committee decided to remind the firm to expedite the reply. The case is deferred for 17.11.2016.				

Rup

7	378 Case No.:12/20/85-ALC3/2015	Party Name:BRUSHION GLOBAL SOLUTION PRIVATE LIMITED	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status:
	HQ File :01/85/050/00206/AM16/	RLA File :03/94/040/00757/AM16/	Lic.No/Date:0310801809 15.01.2016	Deferred
The Committee noted that the information called for by C&PC is awaited from the firm. The Committee decided to remind the firm to expedite the reply. The case is deferred for 17.11.2016.				

Rup

8	379 Case No.:18/14/85-ALC3/2015	Party Name:ARJUNA NATURAL EXTRACTS LIMITED	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
	HQ File :01/85/050/00143/AM16/	RLA File :10/24/040/00069/AM16/	Lic.No/Date:1010059312 12.11.2015	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The Committee also decided to seek comments from Coffee Board. The case is deferred for 17.11.2016.				

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समूह 1, 2, 3, 4, 5, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29, 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 93, 94, 95, 96, 97, 98, 99, 100, 101, 102, 103, 104, 105, 106, 107, 108, 109, 110, 111, 112, 113, 114, 115, 116, 117, 118, 119, 120, 121, 122, 123, 124, 125, 126, 127, 128, 129, 130, 131, 132, 133, 134, 135, 136, 137, 138, 139, 140, 141, 142, 143, 144, 145, 146, 147, 148, 149, 150, 151, 152, 153, 154, 155, 156, 157, 158, 159, 160, 161, 162, 163, 164, 165, 166, 167, 168, 169, 170, 171, 172, 173, 174, 175, 176, 177, 178, 179, 180, 181, 182, 183, 184, 185, 186, 187, 188, 189, 190, 191, 192, 193, 194, 195, 196, 197, 198, 199, 200, 201, 202, 203, 204, 205, 206, 207, 208, 209, 210, 211, 212, 213, 214, 215, 216, 217, 218, 219, 220, 221, 222, 223, 224, 225, 226, 227, 228, 229, 230, 231, 232, 233, 234, 235, 236, 237, 238, 239, 240, 241, 242, 243, 244, 245, 246, 247, 248, 249, 250, 251, 252, 253, 254, 255, 256, 257, 258, 259, 260, 261, 262, 263, 264, 265, 266, 267, 268, 269, 270, 271, 272, 273, 274, 275, 276, 277, 278, 279, 280, 281, 282, 283, 284, 285, 286, 287, 288, 289, 290, 291, 292, 293, 294, 295, 296, 297, 298, 299, 300, 301, 302, 303, 304, 305, 306, 307, 308, 309, 310, 311, 312, 313, 314, 315, 316, 317, 318, 319, 320, 321, 322, 323, 324, 325, 326, 327, 328, 329, 330, 331, 332, 333, 334, 335, 336, 337, 338, 339, 340, 341, 342, 343, 344, 345, 346, 347, 348, 349, 350, 351, 352, 353, 354, 355, 356, 357, 358, 359, 360, 361, 362, 363, 364, 365, 366, 367, 368, 369, 370, 371, 372, 373, 374, 375, 376, 377, 378, 379, 380, 381, 382, 383, 384, 385, 386, 387, 388, 389, 390, 391, 392, 393, 394, 395, 396, 397, 398, 399, 400, 401, 402, 403, 404, 405, 406, 407, 408, 409, 410, 411, 412, 413, 414, 415, 416, 417, 418, 419, 420, 421, 422, 423, 424, 425, 426, 427, 428, 429, 430, 431, 432, 433, 434, 435, 436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446, 447, 448, 449, 450, 451, 452, 453, 454, 455, 456, 457, 458, 459, 460, 461, 462, 463, 464, 465, 466, 467, 468, 469, 470, 471, 472, 473, 474, 475, 476, 477, 478, 479, 480, 481, 482, 483, 484, 485, 486, 487, 488, 489, 490, 491, 492, 493, 494, 495, 496, 497, 498, 499, 500, 501, 502, 503, 504, 505, 506, 507, 508, 509, 510, 511, 512, 513, 514, 515, 516, 517, 518, 519, 520, 521, 522, 523, 524, 525, 526, 527, 528, 529, 530, 531, 532, 533, 534, 535, 536, 537, 538, 539, 540, 541, 542, 543, 544, 545, 546, 547, 548, 549, 550, 551, 552, 553, 554, 555, 556, 557, 558, 559, 560, 561, 562, 563, 564, 565, 566, 567, 568, 569, 570, 571, 572, 573, 574, 575, 576, 577, 578, 579, 580, 581, 582, 583, 584, 585, 586, 587, 588, 589, 590, 591, 592, 593, 594, 595, 596, 597, 598, 599, 600, 601, 602, 603, 604, 605, 606, 607, 608, 609, 610, 611, 612, 613, 614, 615, 616, 617, 618, 619, 620, 621, 622, 623, 624, 625, 626, 627, 628, 629, 630, 631, 632, 633, 634, 635, 636, 637, 638, 639, 640, 641, 642, 643, 644, 645, 646, 647, 648, 649, 650, 651, 652, 653, 654, 655, 656, 657, 658, 659, 660, 661, 662, 663, 664, 665, 666, 667, 668, 669, 670, 671, 672, 673, 674, 675, 676, 677, 678, 679, 680, 681, 682, 683, 684, 685, 686, 687, 688, 689, 690, 691, 692, 693, 694, 695, 696, 697, 698, 699, 700, 701, 702, 703, 704, 705, 706, 707, 708, 709, 710, 711, 712, 713, 714, 715, 716, 717, 718, 719, 720, 721, 722, 723, 724, 725, 726, 727, 728, 729, 730, 731, 732, 733, 734, 735, 736, 737, 738, 739, 740, 741, 742, 743, 744, 745, 746, 747, 748, 749, 750, 751, 752, 753, 754, 755, 756, 757, 758, 759, 760, 761, 762, 763, 764, 765, 766, 767, 768, 769, 770, 771, 772, 773, 774, 775, 776, 777, 778, 779, 780, 781, 782, 783, 784, 785, 786, 787, 788, 789, 790, 791, 792, 793, 794, 795, 796, 797, 798, 799, 800, 801, 802, 803, 804, 805, 806, 807, 808, 809, 810, 811, 812, 813, 814, 815, 816, 817, 818, 819, 820, 821, 822, 823, 824, 825, 826, 827, 828, 829, 830, 831, 832, 833, 834, 835, 836, 837, 838, 839, 840, 841, 842, 843, 844, 845, 846, 847, 848, 849, 850, 851, 852, 853, 854, 855, 856, 857, 858, 859, 860, 861, 862, 863, 864, 865, 866, 867, 868, 869, 870, 871, 872, 873, 874, 875, 876, 877, 878, 879, 880, 881, 882, 883, 884, 885, 886, 887, 888, 889, 890, 891, 892, 893, 894, 895, 896, 897, 898, 899, 900, 901, 902, 903, 904, 905, 906, 907, 908, 909, 910, 911, 912, 913, 914, 915, 916, 917, 918, 919, 920, 921, 922, 923, 924, 925, 926, 927, 928, 929, 930, 931, 932, 933, 934, 935, 936, 937, 938, 939, 940, 941, 942, 943, 944, 945, 946, 947, 948, 949, 950, 951, 952, 953, 954, 955, 956, 957, 958, 959, 960, 961, 962, 963, 964, 965, 966, 967, 968, 969, 970, 971, 972, 973, 974, 975, 976, 977, 978, 979, 980, 981, 982, 983, 984, 985, 986, 987, 988, 989, 990, 991, 992, 993, 994, 995, 996, 997, 998, 999, 1000

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9	380	Party Name: GlaxoSmithKline (GSK) Consumer Healthcare Ltd.	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status: Deferred
	HQ File : 01/85/171/128/AM14/	Amendment in description of export item from “Malted Milk Food”to “Malted Milk Foods/Malt based Foods (Malt Food)”.		
The Committee heard of the representatives of the firm namely Sh. Ravi Prakash Singh, Sourcing Group Manager and Sh. D. Mohan Kumar appeared for PH on 20.10.2016. The firm’s request for change in the description of export item was heard by the Committee. However, the representatives of the firm were not able to explain as to how there would not be any problem if their request is agreed to and MFPI’s recommendation are accepted which has a cavit about one of the input item. i.e. “Relevant Milk Product.” Accordingly, Committee decided to ask the firm to give their submissions in writing taking into account the MFPI’s recommendation.				

10	381 Case No.:16/5/85-ALC3/2015	Party Name:SEAHATH CANNING COMPANY,	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status:
	HQ File :01/85/050/00060/AM16/	RLA File :17/24/040/00006/AM16/	Lic.No/Date:1710006100 08.05.2015	Deferred
	The Committee noted that the reply is awaited from the firm. The Committee decided to remind the firm to expedite the reply. The case is deferred for 17.11.2016.			

11	382 Case No.:19/14/85-ALC3/2015	Party Name:NAGAWAT TRADERS,	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status:
	HQ File :01/85/050/00144/AM16/	RLA File :56/24/040/00033/AM16/	Lic.No/Date:5610004724 21.10.2015	Deferred
	The Committee noted that the revised comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the revised comments. The case is deferred for 17.11.2016			

12	383 Case No.:1/1/85-ALC3/2015	Party Name:INTELIZON ENERGY PVT LTD.	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status:
	HQ File :01/85/050/00204/AM15/	RLA File :09/24/040/00669/AM15/	Lic.No/Date:0910061800 31.03.2015	Deferred
	The Committee noted that the reply is awaited from the firm. The Committee decided to remind the firm to expedite the reply. The case is deferred for 17.11.2016.			

13	384 Case No.:7/5/85-ALC3/2016	Party Name: SULA VINEYARDS PVT. LTD.	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
	HQ File :01/85/050/00020/AM17/	RLA File :03/95/040/00989/AM16/	Lic.No/Date:0310803972 15.04.2016	Deferred
	The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 17.11.2016			

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	385 Case No.:2/4/85-ALC3/2016	Party Name:P K AGRI LINK PRIVATE LIMITED.	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
14	HQ File :01/85/050/00005/AM17/	RLA File :02/24/040/00198/AM16/	Lic.No/Date:0210206516 02.03.2016	Deferred
The Committee decided to seek the clarification/justification from the firm about value addition involved as the product is being exported after extraction of oil from the rice bran. The case is deferred for 17.11.2016.				

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	386 Case No.:6/6/85-ALC3/2015	Party Name:BILFINGER PLANT EQUIPMENTS PRIVATE LIMITED,	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
15	HQ File :01/85/050/00075/AM16/	RLA File :03/94/040/00087/AM16/	Lic. No/Date:0310796173 25.05.2015	Deferred
The Committee noted that the reply is awaited from the firm. The Committee decided to remind the firm to expedite the reply. The case is deferred for 17.11.2016.				

Rup

	387 Case No.:5/19/85-ALC3/2015	Party Name:NAGAWAT TRADERS,	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
16	HQ File :01/85/050/00191/AM16/	RLA File :56/24/040/00047/AM16/	Lic.No/Date:5610004797 12.01.2016	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 17.11.2016				

Rup

	388 Case No.:5/20/85-ALC3/2015	Party Name:KEU INTERNATIONAL PRIVATE LIMITED	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
17	HQ File :01/85/050/00199/AM16/	RLA File :05/23/040/00462/AM16/	Lic.No/Date:0510397523 08.02.2016	Deferred
The Committee noted that the comments are awaited from MSME (Hosiery). The Committee decided to remind MSME (Hosiery) to expedite the comments. The case is deferred for 17.11.2016.				

Rup

	389 Case No.:7/22/85-ALC3/2014	Party Name:CHHAJED FOODS PRIVATE LIMITED,	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
18	HQ File :01/85/050/00167/AM15/	RLA File :08/24/040/00342/AM15/	Lic.No/Date:0810134063 16.12.2014	Deferred
The Committee noted that the comments are awaited from MSME (Food). The Committee decided to remind MSME (Food) to expedite the comments. The case is deferred for 17.11.2016.				

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19	390 Case No.:6/18/85-ALC3/2015	Party Name:GELTEC PRIVATE LIMITED	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status :
	HQ File :01/85/050/00171/AM16/	RLA File :03/94/040/00616/AM16/	Lic.No/Date:0310800219 10.11.2015	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 17.11.2016.				

20	391 Case No.:4/5/85-ALC3/2016	Party Name:INDO PHYTOCHEM PHARMACEUTICALS	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status :
	HQ File :01/85/050/00017/AM17/	RLA File :05/23/040/00545/AM16/	Lic.No/Date:0510397979 18.03.2016	Deferred
The Committee noted that the comments are awaited from MSME (Chem.). The Committee decided to remind MSME (Chem.) to expedite the comments. The case is deferred for 17.11.2016.				

21	392 Case No.:4/14/85-ALC3/2013	Party Name:SYMEGA SAVOURY TECHNOLOGY LIMITED	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status :
	HQ File :01/85/050/00088/AM14/	RLA File :10/24/040/00032/AM14/	Lic.No/Date:1010054362 08.08.2013	Deferred
The Committee noted that concerned RA has been requested to confirm the payment of Customs duty on import made against the advance authorisation has been paid by the firm. The reply is awaited from the concerned RA. The Committee decided to remind the concerned RA to intimate about the payment of Customs duty paid by the firm against imports made under the subject Advance Authorisation. The case is deferred for 17.11.2016.				

22	393 Case No.:26/22/85-ALC3/2014	Party Name: BILFINGER PLANT EQUIPMENTS PRIVATE LIMITED,	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status :
	HQ File :01/85/050/00186/AM15/	RLA File :03/94/040/00979/AM15/	Lic. No/Date:0310793167 21.01.2015	Deferred
The Committee noted that the reply is awaited from the firm. The Committee decided to remind the firm to expedite the reply. The case is deferred for 17.11.2016.				

23	394 Case No.:3/14/85-ALC3/2015	Party Name:SAMI SPICES AND HERBS PVT LTD	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status :
	HQ File :01/85/050/00128/AM16/	RLA File :03/95/040/00340/AM16/	Lic.No/Date:0310798902 15.09.2015	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 17.11.2016.				

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नई दिल्ली-110002

	395 Case No.:9/15/85-ALC3/2014	Party Name:SRS UNISTRAW PRIVATE LIMITED	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
24	HQ File :01/85/050/00114/AM15/	RLA File :03/95/040/00334/AM15/	Lic.No/Date:0310789120 12.09.2014	Deferred
The Committee noted that the reply is awaited from the firm. The Committee decided to remind the firm to expedite the reply. The case is deferred for 17.11.2016.				

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	396	Party Name: Nutrivita Foods Pvt. Ltd.	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status: Deferred
25	HQ File :01/85/171/027/AM17/DES-VI RLA F. No. 03/95/40/768/AM16	Fixation of ad-hoc input output norms in terms of para 4.06 of HBP, 2015-20 for export of "Plumpy Sup".		
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 17.11.2016.				

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	397	Party Name: Elite Green Pvt. Ltd.	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status: Decided
	HQ F. No. : 01/85/50/132/AM14/DES-VI	RLA F. No. : 08/24/40/323/AM14	Lic No. 0810125777 dated 18.10.2013	
26	Fixation of ad-hoc input output norms in terms of para 4.07 of HBP, 2009-14 for export of “Plump cake”.			
	The Committee noted that this case was referred to PRC for consideration. The PRC considered the matter in its Meeting No. 16/AM17 dated 29.08.2016 and observed that Para 4.7 of HBP categorically disallows issue of Advance Authorisation under self-declaration scheme if duty in more than 30 %. The applicant was required and presumed to be aware of these facts. Hence, PRC decided to reject the request. RA may ensure that the case is regularised as per Para 4.49 of HBP, 2015-2020. In view of PRC’s decision, the Committee also decided that RA may take necessary action under intimation of this office			

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	398 Case No.:4/13/85-ALC3/2015	Party Name:SUPERHOUSE LTD.,	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
27	HQ File :01/85/050/00100/AM16/	RLA File :06/24/040/00017/AM16/	Lic.No/Date:0610038195 17.07.2015	Deferred
The Committee noted that the signed copy of the comments are awaited from TC, Mumbai. The Committee decided to remind TC, Mumbai to provide the signed copy of the comments. The case is deferred for 17.11.2016.				

W/S

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	399	Party Name:EASTERN CONDIMENTS PRIVATE LIMITED	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
	Case No.:12/17/85-ALC3/2014			
28	HQ File :01/85/050/00132/AM15/	RLA File :10/24/040/00071/AM15/	Lic.No/Date:1010058862 31.10.2014	Deferred
The Committee noted that the clarification is awaited from NC-4. The Committee decided to remind NC-4 to expedite the reply/clarification. The case is deferred for 17.11.2016.				

	400	Party Name:SEAHATH CANNING COMPANY,	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
	Case No.:1/5/85-ALC3/2016			
29	HQ File :01/85/050/00014/AM17/	RLA File :17/24/040/00124/AM16/	Lic.No/Date:1710006273 15.02.2016	Deferred
The Committee noted that MFPI has suggested in this case that this case may be referred to CFRI for comments. Accordingly, the committee decided to seek the comments from CFRI. The case is deferred for 17.11.2016.				

	401	Party Name:FASHION ACCESSORIES	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
	Case No.:8/13/85-ALC3/2015			
30	HQ File :01/85/050/00104/AM16/	RLA File :05/23/040/00164/AM16/	Lic.No/Date:0510395320 14.08.2015	Deferred
The Committee noted that the comments are awaited from TC, Mumbai. The Committee decided to remind TC, Mumbai to expedite the comments. The case is deferred for 17.11.2016.				

	402	Party Name:INNOVATIVE CUISINE PVT. LTD.	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
	Case No.:3/5/85-ALC3/2016			
31	HQ File :01/85/050/00016/AM17/	RLA File :08/24/040/00435/AM16/	Lic.No/Date:0810137434 15.03.2016	Deferred
The Committee noted that the comments are awaited from MSME (Food). The Committee decided to remind MSME (Food) to expedite the comments. The case is deferred for 17.11.2016.				

	403	Party Name: Parag Milk Foods Pvt. Ltd.	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status: Deferred
32	HQ File :01/85/50/096/AM16/DES-VI	Request for grant of Advance Authorisation on repeat basis. – Clarification regarding.		
The Committee considered the case and decided to seek the views of PC-IV and also call for the representative of NDRI and DAH&F for the next NC meeting proposed to be held on 17.11.2016.				

	404 No.:3/19/85-ALC3/2015	Party Name:SARITA HANDA EXPORTS PVT LTD	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
33	HQ File :01/85/050/00189/AM16/	RLA File :05/24/040/00503/AM16/	Lic. No/Date:0510397304 14.01.2016	Deferred
The Committee noted that the comments are awaited from TC, Mumbai. The Committee decided to remind TC, Mumbai to expedite the comments. The case is deferred for 17.11.2016.				

Rup

	405 Case No.:4/18/85-ALC3/2015	Party Name:GELTEC PRIVATE LIMITED	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
34	HQ File :01/85/050/00169/AM16/	RLA File :03/94/040/00614/AM16/	Lic.No/Date:0310800220 10.11.2015	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 17.11.2016.				

Rup

	406 Case No.:2/14/85-ALC3/2015	Party Name:SANSTAR BIO- POLYMERS LIMITED	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
35	HQ File :01/85/050/00127/AM16/	RLA File :08/24/040/00288/AM16/	Lic.No/Date:0810136585 27.11.2015	Deferred
The Committee noted that the hard copy of the application is awaited from RA, Ahmedabad. The Committee decided to remind RA to forward the same to this Directorate. The case is deferred for 17.11.2016.				

Rup

	407	Party Name: Radha Krishna Impex Pvt. LTd.	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status: Deferred
36	HQ File :01/85/50/162/AM15/DES-VI	RLA F. No. : 21/24/040/05/AM15	Lic. No. 2110001126 dated 30.12.2014	
Fixation of ad-hoc input output norms in terms of para 4.7 of HBP, 2009-14.				
The Committee noted that the revised comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 17.11.2016.				

Rup

	408 Case No.:7/13/85-ALC3/2015	Party Name:NAVYUG AGRO INDUSTRIES PRIVATE LIMITED	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
37	HQ File :01/85/050/00103/AM16/	RLA File :02/24/040/00062/AM16/	Lic.No/Date:0210205983 15.07.2015	Deferred
The Committee noted that the reply is awaited from the firm. The committee decided to remind the firm to expedite the reply. The case is deferred for 17.11.2016				

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Directorate General of Foreign Trade
Ministry of Commerce
Udyog Bhawan, New Delhi

Rup

	409 Case No.:6/13/85-ALC3/2015	Party Name:AMBE PHYTOEXTRACTS PVT.LTD.	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
38	HQ File :01/85/050/00102/AM16/	RLA File :05/23/040/00059/AM16/	Lic.No/Date:0510394624 18.06.2015	Deferred
The Committee noted that the reply is awaited from the firm. The committee decided to remind the firm to expedite the reply. The case is deferred for 17.11.2016				

	410 Case No.:10/1/85-ALC3/2015	Party Name:SRS UNISTRAW PRIVATE LIMITED	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
39	HQ File :01/85/050/00009/AM16/	RLA File :03/95/040/00996/AM15/	Lic.No/Date:0310794149 25.02.2015	Deferred
The Committee noted that the reply is awaited from the firm. The committee decided to remind the firm to expedite the reply. The case is deferred for 17.11.2016				

	411 Case No.:9/7/85-ALC3/2014	Party Name:PAHAL FOODS PVT LTD.	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
40	HQ File :01/85/050/00045/AM15/	RLA File :09/24/040/00646/AM14/	Lic.No/Date:0910059870 25.04.2014	Deferred
The Committee noted that the relevant reply is not received from RA, Chennai. The Committee decided to remind RA, Chennai to expedite the reply. The case is deferred for 17.11.2016.				

	412 Case No.:1/16/85-ALC3/2015	Party Name:IRIS PRODUCTS PVT. LTD.	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
41	HQ File :01/85/050/00148/AM16/	RLA File :08/24/040/00363/AM16/	Lic.No/Date:0810137003 13.01.2016	Deferred
The Committee noted that the hard copy of the application is awaited from RA. The Committee decided to remind RA to forward the hard copy of application. This case is deferred for 17.11.2016.				

	413	Party Name: M.B. Enterprises,	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status: Deferred
42	HQ File :01/85/171/017/AM17/DES-VI	RLA File : 31/83/40/002/AM15		Lic. No. 3110064925 dated 25.09.2014
Fixation of ad-hoc input output norms in terms of para 4.7 of HBP, 2009-14 for export of "Roller engobe raw material for Ceramic tile Industry, Magnesium carbonate base" against import of "Natural Magnesium Carbonate (Magnesite) The Committee noted that the comments are awaited from MSME (G&C). The Committee decided to remind MSME (G&C) to expedite the comments. The case is deferred for 17.11.2016.				

414	Party Name: Fieldfresh Foods Pvt. Ltd.	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status: Deferred
43	Lic. Nos. 0510320564 dated 21.03.2012, 0510351426 dated 11.04.2013, 0510344228 dated 28.01.2013, 0510326268 dated 30.05.2012, 0510335271 dated 20.09.2012, 0510307961 dated 15.11.2011, 0510354421 dated 16.05.2013		
	HQ File :01/85/50/035/AM13/DES-VI	Review of ad-hoc input output norms in respect of AA under para 4.7 of HBP, Vol. 1 (2009-14) for export of "Tomato Blend (Pizza Sauce)" against import of "Concentrated Tomato Paste TC –Coarse Tomato Paste 26 Brix HB"	
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 17.11.2016.			

415	Party Name: NEWBY TEAS OVERSEAS PVT.LTD.,	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status :
Case No.:10/23/85-ALC3/2014			
44	HQ File :01/85/050/00196/AM15/	RLA File :02/24/040/00187/AM15/	Lic.No/Date:0210205422 06.01.2015
	The Committee considered the case and noted that the firm has furnished a reply vide their e-mail dated 06.09.16. The Committee decided to forward the firms reply to Tea Board for their comments.		

416	Party Name: WIN-TEL PEN AND PRODUCTS	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status :
Case No.:8/17/85-ALC3/2015			
45	HQ File :01/85/050/00156/AM16/	RLA File :24/24/040/00029/AM16/	Lic.No/Date:2410041881 21.12.2015
	The Committee noted that the reply is awaited from the firm. The committee decided to remind the firm to expedite the comments. The case is deferred for 17.11.2016		

417	Party Name: PIONEER CALICOS PRODUCTS PRIVATE LIMITED	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status :
Case No.:21/18/85-ALC3/2015			
46	HQ File :01/85/050/00186/AM16/	RLA File :31/83/040/00123/AM16/	Lic.No/Date:3110065794 14.12.2015
	The Committee noted that the comments are awaited from MSME (Hosiery). The Committee decided to remind MSME (Hosiery) to expedite the comments. The case is deferred for 17.11.2016.		

418	Party Name: JEWEL CONSUMER CARE PVT LTD	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status :
Case No.:10/4/85-ALC3/2016			
47	HQ File :01/85/050/00013/AM17/	RLA File :34/24/040/00291/AM16/	Lic.No/Date:3410041871 11.02.2016
	The Committee noted that the comments are awaited from MSME (Chem.). The Committee decided to remind MSME (Chem.) to expedite the comments. The case is deferred for 17.11.2016.		

48	419 Case No.:8/5/85-ALC3/2016	Party Name:DHIRENDRA INTERNATIONAL PVT.LTD.,	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
	HQ File :01/85/050/00021/AM17/	RLA File :56/24/040/00003/AM17/	Lic.No/Date:5610004908 17.05.2016	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 17.11.2016.				

49	420 Case No.:2/1/85-ALC3/2016	Party Name:DREAM PLAST INDIA PVT LTD	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
	HQ File :01/85/050/00211/AM16/	RLA File :31/83/040/00161/AM16/	Lic.No/Date:3110065958 16.02.2016	Deferred
The Committee noted that the comments are awaited from MSME (Chem.). The Committee decided to remind MSME (Chem.) to expedite the comments. The case is deferred for 17.11.2016.				

50	421	Party Name: Laxmi Enterprises,	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status: Deferred
	HQ File :01/85/162/152/AM14/DES-VI	Fixation of wastage norms for export product Spices.		
	The Committee noted that the firms reply is not relevant as the specific name of export product for which wastage to be fixed. The Committee decided to call for the representative of the firm for PH to explain the case in details. The case is deferred for 17.11.2016.			

51	422	Party Name: Pearl Mineral & Mines Pvt. LTd.	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status: Deferred
	HQ File :01/85/162/164/AM15/DES-VI	R.LA. F. No. : 09/24/40/629/AM14	Lic. No. 0910060762 dated 31.07.2014	
Fixation of ad-hoc l/o norms under para 4.7 of HBP, V.I for export of Dimensional Dressed Granite Block (Rough Granite Block).				
The Committee noted that the reply is awaited from the firm. The Committee decided to remind the firm to expedite the comments. As well as to remind PC –II Section and SCOMET Section to expedite the comments. The case is deferred for 17.11.2016.				

52	423 Case No.:2/5/85-ALC3/2016	Party Name:C. B. INDUSTRIES	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
	HQ File :01/85/050/00015/AM17/	RLA File :24/24/040/00001/AM17/	Lic.No/Date:2410041950 18.04.2016	Deferred
The Committee noted that the comments/reply are awaited from MFPI and RA, Rajkot. The Committee decided to remind MFPI as well as RA, Rajkot to expedite their comments/reply respectively. The case is deferred for 17.11.2016.				

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Directorate General of Foreign Trade
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एन.टी. रोड, गुरुगढ़
Udyog Bhawan, Gurgaon

	424	Party Name: DGFT Action Plan	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status: approved
53	HQ File :01/85/171/095/AM17/DES-VI	Action on Action Plan for next four weeks and Action Plan for the next one year (upto 31.3.2017)		
The Committee noted that NC -6 is concerned only with Point No. 9 of DGFT Action Plan. The Committee decided that DES.VI Section will examine the matter on file and follow up accordingly.				

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	425 Case No.:30/7/85-ALC3/2014	Party Name:RK AGRI BIZ LLP	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status :
54	HQ File :01/85/050/00066/AM15/	RLA File :21/24/040/00001/AM15/	Lic.No/Date:2110001118 06.06.2014	Deferred
	The Committee noted that the reply is awaited from the firm. The Committee decided to remind the firm to expedite the reply.			

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	426 Case No.:7/5/85-ALC3/2015	Party Name:FIELDFRESH FOODS PRIVATE LIMITED	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status :
55	HQ File :01/85/050/00051/AM16/	RLA File :05/23/040/00092/AM16/	Lic.No/Date:0510394475 08.06.2015	Deferred
	The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 17.11.2016.			

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	427 Case No.:4/3/85-ALC3/2015	Party Name:S N J BREWERIES PVT LTD	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status :
56	HQ File :01/85/050/00018/AM16/	RLA File :04/24/040/00340/AM15/	Lic.No/Date:0410160393 08.04.2015	Deferred
	The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 17.11.2016.			

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	428	Party Name: Kashmir Walnuts Overseas Pvt. Ltd.	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status: Deferred
57	HQ File :01/85/171/066/AM16/DES-VI	Fixation of Ad-hoc Input Output Norms in terms of para 4.06 of HBP, 2015-20 for export of “Walnut Kernel against import of Walnuts Inshell.		
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 17.11.2016.				

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Udyog Bhawan New Delhi

58	429 Case No.:4/4/85-ALC3/2015	Party Name:ORGANIC INDIA PVT.LTD.	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
	HQ File :01/85/050/00034/AM16/	RLA File :06/24/040/00006/AM16/	Lic.No/Date:0610038146 08.05.2015	Rejected
The Committee noted that the firm not responded despite repeated reminders . Therefore, the Committee decided to reject the case. RA may take consequential action as per Policy & Procedures.				

59	430 Case No.:3/20/85-ALC3/2015	Party Name:SRI PRABHA LIFE SCIENCES	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
	HQ File :01/85/050/00197/AM16/	RLA File :09/24/040/00539/AM16/	Lic.No/Date:0910062970 15.12.2015	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 17.11.2016.				

60	431	Party Name: Amar Singh & Sons	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status: Deferred
	HQ File :01/85/171/076/AM17/DES-VI	Fixation of Ad-hoc Input Output Norms in terms of para 4.06 of HBP, 2015-20 for export of "Walnut Kernel against import of Californian Walnut in Sheel Chandler Variery.		
	The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 17.11.2016.			

61	432 Case No.:17/17/85-ALC3/2015	Party Name:HEMRAJ INDUSTRIES PRIVATE LIMITED	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
	HQ File :01/85/050/00165/AM16/	RLA File :02/24/040/00167/AM16/	Lic.No/Date:0210206342 14.12.2015	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments and also to get information from the firm regarding Value Addition . The case is deferred for 17.11.2016.				

62	433 Case No.:1/8/85-ALC3/2015	Party Name:VADILAL INDUSTRIES LTD	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
	HQ File :01/85/050/00079/AM16/	RLA File :08/24/040/00136/AM16/	Lic.No/Date:0810135787 04.08.2015	Deferred
The Committee noted that the comments are awaited from MSME (Food). The Committee decided to remind MSME (Food) to expedite the comments. The case is deferred for 17.11.2016.				

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 Dy. Director General of Foreign Trade
 निदेश खाद्य एवं निदेशालय
 Directorate General of Foreign Trade
 भारत विदेश व्यापार विभाग
 Udy. g Bhavathi, New Delhi

	434 Case No.:6/20/85-ALC3/2015	Party Name:KEU INTERNATIONAL PRIVATE LIMITED	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
63	HQ File :01/85/050/00200/AM16/	RLA File :05/23/040/00450/AM16/	Lic.No/Date:0510397451 01.02.2016	Deferred
The Committee noted that the comments are awaited from MSME (Hosiery). The Committee decided to remind MSME (Hosiery) to expedite the comments. The case is deferred for 17.11.2016.				

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	435 Case No.:4/6/85-ALC3/2015	Party Name:SRS UNISTRAW PRIVATE LIMITED	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
64	HQ File :01/85/050/00073/AM16/	RLA File :03/95/040/01103/AM15/	Lic.No/Date:0310796027 19.05.2015	Deferred
The Committee noted that the reply is awaited from the firm. The Committee decided to remind the firm to expedite the reply. The case is deferred for 17.11.2016.				

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	436 Case No.:10/17/85-ALC3/2015	Party Name:ERAWAT PHARMA LTD.,	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
65	HQ File :01/85/050/00158/AM16/	RLA File :56/24/040/00036/AM16/	Lic.No/Date:5610004747 19.11.2015	Deferred
The Committee noted that the comments are awaited from the Deptt. of Pharmaceuticals. The Committee decided to remind the Deptt. of Pharmaceuticals to expedite the comments. The case is deferred for 17.11.2016.				

Rup

	437 Case No.:5/4/85-ALC3/2015	Party Name:SACHCHADE FOOD PRIVATE LIMITED	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
66	HQ File :01/85/050/00035/AM16/	RLA File :08/24/040/00019/AM16/	Lic.No/Date:0810135076 22.04.2015	Deferred
The Committee noted that the comments are awaited from MSME (Food). The Committee decided to remind MSME (Food) to expedite the comments. The case is deferred for 17.11.2016.				

Rup

	438 Case No.:3/2/85-ALC3/2015	Party Name:J.K.MALT PRODUCTS PVT LTD,	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
67	HQ File :01/85/050/00014/AM16/	RLA File :34/24/040/00316/AM15/	Lic.No/Date:3410041009 04.03.2015	Deferred
The Committee noted that the recommendation given by the MFPI is not clear. The Committee decided to request MFPI to relook into comments as the recommendation is not clear and also decided to get details of the export product from the firm. The case is deferred for 17.11.2016.				

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UDYOG BHAVAN, New Delhi

	439 Case No.:24/5/85-ALC3/2015	Party Name:SHREE AGENCIES (P)LTD,	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status :
68	HQ File :01/85/050/00068/AM16/	RLA File :13/24/040/00007/AM16/	Lic.No/Date:1310047890 08.06.2015	Deferred
The Committee noted that the comments are awaited from MSME (GC&F). The Committee decided to remind MSME (GC&F) to expedite the comments. The case is deferred for 17.11.2016.				

Rup

	440 Case No.:6/5/85-ALC3/2016	Party Name: M & B ENGINEERING LIMITED	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status :
69	HQ File :01/85/050/00019/AM17/	RLA File :08/24/040/00433/AM16/	Lic.No/Date:0810137424 15.03.2016	Deferred
The Committee noted that the reply is awaited from the firm. The Committee decided to remind the firm to expedite the reply. The case is deferred for 17.11.2016.				

Rup

	441 Case No.:4/14/85-ALC3/2015	Party Name:SRIAM LABS PRIVATE LIMITED	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status :
70	HQ File :01/85/050/00129/AM16/	RLA File :09/24/040/00225/AM16/	Lic.No/Date:0910062364 23.07.2015	Deferred
The Committee noted that the hard copy of the application is awaited from RA, Hyderabad. The Committee decided to remind RA to forward the hard copy of the application. The case is deferred for 17.11.2016.				

Rup

	442 Case No.:4/10/85-ALC3/2014	Party Name:SRIAM LABS PRIVATE LIMITED	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status :
71	HQ File :01/85/050/00082/AM15/	RLA File :09/24/040/00114/AM15/	Lic.No/Date:0910060434 12.06.2014	Deferred
The Committee noted that the comments are awaited from the Deptt. C&PC. The Committee decided to remind the Deptt. C&PC to expedite the comments. The case is deferred for 17.11.2016.				

Rup

	443 Case No.:15/9/85-ALC3/2016	Party Name:INDIA FOOD EXPORTS	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status :
72	HQ File :01/85/050/00096/AM17/	RLA File :53/24/040/00015/AM17/	Lic.No/Date:5310019209 07.09.2016	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 17.11.2016.				

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73	444 Case No.:1/10/85-ALC3/2016	Party Name:PARAG MILK FOODS LIMITED	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status:
	HQ File :01/85/050/00097/AM17/	RLA File :31/83/040/00059/AM17/	Lic.No/Date:3110066363 10.10.2016	Deferred
The Committee noted that the hard copy of the application has received from RA. The Committee decided to seek the comments from MFPI. The case is deferred for 17.11.2016.				

74	445 Case No.:8/9/85-ALC3/2016	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status :
	HQ File :01/85/050/00089/AM17/	RLA File :03/94/040/00404/AM17/	Lic.No/Date:0310807011 10.08.2016	Approved
It was noted that ad-hoc input output norms have already been fixed for the same item of export for this firm vide NC Meeting No. 09 dated 03.09.2015. Therefore, the Committee decided that RA may take action accordingly.				

75	446 Case No.:4/9/85-ALC3/2016	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status :
	HQ File :01/85/050/00085/AM17/	RLA File :03/94/040/00392/AM17/	Lic.No/Date:0310806978 09.08.2016	Approved
It was noted that ad-hoc input output norms have already been fixed for the same item of export for this firm vide NC Meeting No. 09 dated 03.09.2015. Therefore, the Committee decided that RA may take action accordingly.				

76	447 Case No.:12/9/85-ALC3/2016	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status :
	HQ File :01/85/050/00093/AM17/	RLA File :03/94/040/00422/AM17/	Lic.No/Date:0310807137 16.08.2016	Approved
It was noted that ad-hoc input output norms have already been fixed for the same item of export for this firm vide NC Meeting No. 09 dated 03.09.2015. Therefore, the Committee decided that RA may take action accordingly.				

77	448 Case No.:9/9/85-ALC3/2016	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:10/85-ALC3/2016 20.10.2016	Status :
	HQ File :01/85/050/00090/AM17/	RLA File :03/94/040/00407/AM17/	Lic.No/Date:0310807071 11.08.2016	Approved
It was noted that ad-hoc input output norms have already been fixed for the same item of export for this firm vide NC Meeting No. 09 dated 03.09.2015. Therefore, the Committee decided that RA may take action accordingly.				

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उप निदेशक निदेश व्यापार
Dy. Director General of Foreign Trade
निदेश व्यापार निदेशावली
Directorate General of Foreign Trade
व्यापार निदेशावली
Ministry of Commerce
एन.टी.ओ. नई दिल्ली
Udyog Bhawan, New Delhi

78	449 Case No.:14/9/85-ALC3/2016	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
	HQ File :01/85/050/00095/AM17/	RLA File :03/94/040/00430/AM17/	Lic.No/Date:0310807158 17.08.2016	Approved
It was noted that ad-hoc input output norms have already been fixed for the same item of export for this firm vide NC Meeting No. 09 dated 03.09.2015. Therefore, the Committee decided that RA may take action accordingly.				

79	450 Case No.:11/9/85-ALC3/2016	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
	HQ File :01/85/050/00092/AM17/	RLA File :03/94/040/00409/AM17/	Lic.No/Date:0310807114 12.08.2016	Approved
It was noted that ad-hoc input output norms have already been fixed for the same item of export for this firm vide NC Meeting No. 09 dated 03.09.2015. Therefore, the Committee decided that RA may take action accordingly.				

80	Case No.:13/9/85-ALC3/2016	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
	HQ File :01/85/050/00094/AM17/	RLA File :03/94/040/00429/AM17/	Lic.No/Date:0310807157 17.08.2016	Approved
It was noted that ad-hoc input output norms have already been fixed for the same item of export for this firm vide NC Meeting No. 09 dated 03.09.2015. Therefore, the Committee decided that RA may take action accordingly.				

81	452 Case No.:3/9/85-ALC3/2016	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
	HQ File :01/85/050/00084/AM17/	RLA File :03/94/040/00382/AM17/	Lic.No/Date:0310806926 08.08.2016	Approved
It was noted that ad-hoc input output norms have already been fixed for the same item of export for this firm vide NC Meeting No. 09 dated 03.09.2015. Therefore, the Committee decided that RA may take action accordingly.				

82	453 Case No.:10/9/85-ALC3/2016	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
	HQ File :01/85/050/00091/AM17/	RLA File :03/94/040/00408/AM17/	Lic.No/Date:0310807113 12.08.2016	Approved
It was noted that ad-hoc input output norms have already been fixed for the same item of export for this firm vide NC Meeting No. 09 dated 03.09.2015. Therefore, the Committee decided that RA may take action accordingly.				

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Ministry of Commerce
Bhawan, New Delhi

83	454 Case No.:7/9/85-ALC3/2016	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
	HQ File :01/85/050/00088/AM17/	RLA File :03/94/040/00403/AM17/	Lic.No/Date:0310807010 10.08.2016	Approved
	It was noted that ad-hoc input output norms have already been fixed for the same item of export for this firm vide NC Meeting No. 09 dated 03.09.2015. Therefore, the Committee decided that RA may take action accordingly.			

84	455 Case No.:6/9/85-ALC3/2016	Party Name:FERRERO INDIA PVT.LTD,	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
	HQ File :01/85/050/00087/AM17/	RLA File :03/94/040/00395/AM17/	Lic.No/Date:0310807297 22.vz08.2016	Approved
	The Committee noted that ad-hoc norms of this firm for same export/import item has already been fixed vide Case No. 9 of meeting No.07 dated 11.08.2016. The Committee decided RA may take necessary action accordingly.			

85	456 Case No.:1/9/85-ALC3/2016	Party Name:FERRERO INDIA PVT.LTD,	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
	HQ File :01/85/050/00082/AM17/	RLA File :03/94/040/00341/AM17/	Lic.No/Date:0310806704 28.07.2016	Approved
	The Committee noted that ad-hoc norms of this firm for same export/import item has already been fixed vide Case No. 6 of meeting No.07 dated 11.08.2016. The Committee decided RA may take necessary action accordingly.			

86	457 Case No.:2/9/85-ALC3/2016	Party Name:FERRERO INDIA PVT.LTD,	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
	HQ File :01/85/050/00083/AM17/	RLA File :03/94/040/00342/AM17/	Lic.No/Date:0310806705 28.07.2016	Approved
	The Committee noted that ad-hoc norms of this firm for same export/import item has already been fixed vide Case No. 9 of meeting No.07 dated 11.08.2016. The Committee decided RA may take necessary action accordingly.			

87	458 Case No.:5/9/85-ALC3/2016	Party Name:FERRERO INDIA PVT.LTD,	Meet No/Date:10/85- ALC3/2016 20.10.2016	Status :
	HQ File :01/85/050/00086/AM17/	RLA File :03/94/040/00393/AM17/	Lic.No/Date:0310807296 22.08.2016	Approved
	The Committee noted that ad-hoc norms of this firm for same export/import item has already been fixed vide Case No. 6 of meeting No.07 dated 11.08.2016. The Committee decided RA may take necessary action accordingly.			

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 उप निदेशक निदेश मा.व. XXXXXXXXXXXXXXXX
 Dy. Director General of Foreign Trade
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